

DIVISION BENCH

ITEM NO.124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 306/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	YOGENDRA KUMAR GUPTA & ORS V/S DHARAMVIR SINGH & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 08th November, 2023.

-Sd-

(Deputy Registrar)

15th September, 2023

Avaneesh Kumar Singh
(Stenographer)